

Motion regarding Suspension of Members from the service of the House

**THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND
MINISTER OF MINES (SHRI PRALHAD JOSHI):** Madam, with your permission, I rise
to move:

?That this House, having taken a serious note of the misconduct of Shri Deepak Baij, Shri D.K. Suresh and Shri Nakul K. Nath, MPs, in utter disregard to the House and the authority of the Chair, through display of placards and entering into well of the House and having been named by the Chair, resolve that the above-mentioned Members may be suspended from the service of the House for the remainder of the Session under Rule 374(2).?

HON. CHAIRPERSON: The question is:

?That this House, having taken a serious note of the misconduct of Shri Deepak Baij, Shri D.K. Suresh and Shri Nakul K. Nath, MPs, in utter disregard to the House and the authority of the Chair, through display of placards and entering into well of the House and having been named by the Chair, resolve that the above - mentioned

Members may be suspended from the service of the House for the remainder of the Session under Rule 374(2).?

The motion was adopted.

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16.09 hrs